

26


20

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

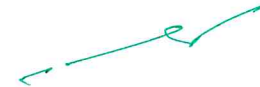
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.160/BB/2017	-	For compliance	252(3)	Chromozome Network Pvt. Ltd. Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	<u>Sachin Gupta</u> SACHIN GUPTA 9840777207	PETITIONER	

ORDER

PCA for Petitioner is present. He requested for time for supply of filed information. List it on 21.02.2018. adding info
✓


Member (T)


Member (J)